

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1907
ANSWERED ON 16.12.2025

**ROOFTOP SOLAR INSTALLATIONS & DEPLOYMENT CHALLENGES IN
KARNATAKA**

1907. SHRI G.C. CHANDRASHEKHAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number and capacity of rooftop solar systems installed in the State of Karnataka under the Grid-Connected Rooftop Solar Programme – Phase II and the PM Surya Ghar: Muft Bijli Yojana;
- (b) whether there are delays in DISCOM approvals, net-metering or subsidy disbursement and the corrective steps taken; and
- (c) the incentives introduced to promote rooftop solar adoption in Karnataka's urban households and Tier-II cities?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) As on 31.10.2025, an aggregated 773.8 MW rooftop solar (RTS) capacity has been installed in the state of Karnataka under the various schemes including the Grid-Connected Rooftop Solar Programme Phase II and the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY).

Currently, Ministry of New and Renewable Energy (MNRE) is implementing PMSG: MBY. The scheme aims to achieve rooftop solar installations in one crore households in the residential sector including the urban households and Tier-II cities of Karnataka state by providing Central Financial Assistance (CFA) as under:

- For individual households, the CFA is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
- For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
- In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

PMSG: MBY is a demand driven scheme for installation of rooftop solar systems, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

The Ministry has taken following steps to simplify the process for rooftop solar adoption across the country including in the state of Karnataka:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 5.75% per annum for the present with tenure of 10 years.

- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the State DISCOMs, including the Karnataka, for effective implementation of the scheme.
